(a) whether it is -a fact that a Committee had been constituted for celebrating the birth centenary of Suri Maithilisharan Gupta, which falls on the 3rd August, 1986;

(b) whether it is a fact that the Department- of Culture is not taking necessary action for the immediate implementation of recommendations made by this Committee for organising the celebration; and

(c) whether Government propose to raise a memorial in honour of national poet Shri Gupta?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION AND CULTURE (SHRIMATI

KRISHNA SAHI); (a) Yes, Sir.

(b) No, Sir.

(c) Government of Uttar Pradesh propose to instal the bust of the poet at his birthplace Chiragaon (Jhansi) The National Committee is organising year-long

celebrations commencing /with inaugurations

on the 3rd of August and including even's such as release of books and cassettes based on the works of the poet, documentaries, Kavi samme. lans and seminars.

Plight of Leprosy Patients at Dehradun

952. SHRI RAM NARESH KUSHAWAHA: SHRI J. P. GOYAL:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government's attention ha_s been drawn t_0 the news i'em which appeared in the Indian Express dated the 3rd July, 1986 regarding the plight of leprosy patients living in a dilapidated colony of their own in.a 'Khud' in Dehradun without any help off medical aid from the Government agencies; and

(b) if so, what is the reaction of Government thereto?

on the Table

THE MINISTER OF STATE IN THE 'MINISTRY OF HEALTH (KUMARI SAROJ KHAPARDE): (a) Yes Sr.

(b) The District of Dehra Dun has been brought under multi drug regime since March, 1980 for treatment of leprosy patients. Survey, of leprosy patients has been undertaken and after case detection, leprosy patients in this district are put on multi-drug treatment. Non- infectious cases are treated for a period of 6 months and the infectious cases for two years. Anti-leprosy drugs are supplied free of cost to the various treatment centres. Treatment is domiciliary by and large. Complicated cases are admitted into lepfrosv hospitals for treatment. Rehabilitation scheme drawn up by Welfare Department provides for rehabilitation of deformed leprosy patients also besides other physically ' handicapped persons. 12 NOON

PAPERS LAID ON THE TABLE

Notification of the Ministry of Fina. nce (Department of Revenue) under th_e Customs Act, 1982.

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE (SHRI B. K. GADHVI): Sir, I beg to lay on the Table, under section 159 of tho Customs Act, 1982, a copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification G.S.R. No. 950(E), dated tiie 18th July, 1986, amending Notification No. 45-Customs dated the Ist March. 1979, so as to substitute .tho words "Life saving drugs and medicines specified" by the words and figures "Life Saving drugs and medicines specified" by the words and figuiv:.s "life saving drugs and medicines failing within Chapter 99 of the First Schedule to the Custonu Tamil Act 1975' or" in the first proviso to the Notification together with an Explanatory Memorandum thereon. [Placed in Library See No IT-2846J86.